

**GOVERNMENT OF INDIA
COMMERCE AND INDUSTRY
LOK SABHA**

STARRED QUESTION NO:461
ANSWERED ON:26.04.2002
FALL IN PRICES OF TOBACCO
PUTTASWAMY GOWDA;RUDRAGOUDA PATIL

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether falling price of tobacco has resulted in accumulation of stocks with tobacco farmers;
- (b) if so, whether the tobacco growing States have requested the Union Government to arrest falling price of Tobacco by purchasing it through Tobacco Board at the rate of Rs.55 per kilogram;
- (c) if so, whether the Union Government have agreed to the requests of State Governments;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor?

Answer

MINISTER OF COMMERCE AND INDUSTRY (SHRI MURASOLI MARAN)

(a) to (e) : A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF THE LOK SABHA STARRED QUESTION NO. 461, ANSWER ON 26.4.2002, REGARDING FALL IN PRICES OF TOBACCO.

- (a) There are no accumulated stocks of Flue Cured Virginia (FCV) tobacco with the farmers.
- (b) The Government of Karnataka had, in November 2001, sought the intervention of the Union Government for purchase of tobacco at Rs. 55/- per kilogram through the Tobacco Board.
- (c) to (e) As the prices started rising from December,2001 onwards, such intervention through the Tobacco Board was not deemed necessary.